

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/174(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS S A PLYWOOD INDUSTRY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. A. Rao, Adv.] For the Financial Creditor
Mr. S. Roy, Adv.]

Mr. Debashis Karmakar, Adv.] For the Corporate Debtor
Mr. Satyam Ojha, Adv.]
Mr. Parikshit Lakhotia, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. Reply affidavit be filed within a period of ten (10) days, **failing which costs will be imposed.**
3. Rejoinder, if any, be filed within a period of three (3) days thereafter.
4. List this matter for further consideration on **26.08.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**